

SHRI C. SUBRAMANIAM: Therefore, from any point of view I am afraid I cannot accept these amendments as the basic question involved is that instead of selection, it should be election.

MR. DEPUTY-SPEAKER: I put amendment Nos. 1 to 4.

Amendments Nos. 1 to 4 were put and negatived.

MR. DEPUTY-SPEAKER: The question is:

“That Clauses 7 to 58, Clause 1, the Enacting Formula and the Title stand part of the Bill.”

The motion was adopted.

Clauses 7 to 58, Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI C. SUBRAMANIAM: I beg to move:

“That the Bill further to amend the Industrial Development Bank of India Act, 1964, the Reserve Bank of India Act, 1934, the Industrial Finance Corporation Act, 1948, the State Financial Corporations Act, 1951, the Life Insurance Corporation Act, 1956 and the Unit Trust of India Act, 1963, as reported by the Joint Committee, be passed”.

MR. DEPUTY-SPEAKER: The question is:

“That the Bill further to amend the Industrial Development Bank of India Act, 1964, the Reserve Bank of India Act, 1934, the Industrial Finance Corporation Act, 1948, the State Financial Corporations Act, 1951, the Life Insurance Corporation Act, 1956 and the Unit Trust of India Act, 1963, as reported by the Joint Committee, be passed.”

The motion was adopted.

14.18 hrs.

CIGARETTES (REGULATION OF PRODUCTION, SUPPLY AND DISTRIBUTION) BILL.

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH): I beg to move:

“That the Bill to provide for certain restrictions in relation to trade and commerce in, and production, supply and distribution of, cigarettes and for matters connected therewith or incidental thereto, be taken into consideration.”

It is now established beyond any reasonable doubt that cigarette smoking constitutes a major and a growing health hazard. A large number of studies have been made and a lot of research has been conducted. I do not want to take the time of the House by referring in too great detail to those documents. I would only refer to two documents which are with me and which are extremely recent.

The first is the Report of the WHO Expert Committee in 1975, this very year, on Smoking and its Effects on Health, and the second is the Third World Conference on smoking and health held in New York on the 2nd, 3rd, 4th and 5th June this year.

Sir, both of these documents show very clearly that a variety of harmful effects can flow from smoking. They are linked with certain diseases like lung cancer and infant mortality.

The latest discovery is that if pregnant mothers smoke too much, it can have a definitely adverse effect upon the unborn child. The development of the child can be hampered. The smoking effect acts both independently and also synergistically. In other words, by itself, it has a bad effect, but when it is combined with certain other factors such as hypertension

[Dr. Karni Singh]

(which means high blood pressure) and so on, then it tends to aggravate the entire situation. Therefore, it is clear that in the interest of society at large people must be warned of the ill effects of smoking on health.

And interestingly enough, apart from the people who actually smoke, there is another category of, what may be 'called, 'passive' smokers. This is a new term which I myself came across only the other day when I was reading my papers. As far as a passive smoker is concerned, I may put it this way. If your wife is a heavy smoker and you do not smoke, you would become a passive smoker. Whether you like it or not, you inhale the smoke that somebody else is emitting. Therefore, even though you may not directly smoke, to some extent, you suffer from these ill effects of smoking. When you go to a crowded room or a railway compartment, there even a non-smoker tends to get affected.

Therefore, we are, in this Bill, providing that all cigarettes, all packets of cigarettes manufactured in this country must carry a clear and legible warning. It should be mentioned on the packet that "smoking is dangerous to your health". The question was repeatedly asked why we are not covering bidis and cigars. It is an obvious question. We studied this very carefully. The answer is very simple. Cigars, cheroots and chewing tobacco are not products of scheduled industries and therefore do not fall within the purview of entry 33 in the Concurrent List under which we are making this law. Therefore, what we thought was that we would begin with the legislation of cigarette which does fall within the purview of Parliament.

It is possible that State Governments may adopt a legislation to cover

these other products or some resolution could be passed by the State Governments requesting Parliament to legislate. And there is the other point of feasibility. Cheroot and bidis, as you know, are distributed over lakhs and lakhs of workers. In fact, as against 17,000 people, who are engaged in the manufacture of cigarettes, over 17 lakhs are engaged in the manufacture of bidis, etc.

Therefore, we have started with cigarettes and we feel that this is a long over due health measure which many countries in the world have adopted. It is definitely a progressive and useful piece of legislation, particularly in a country like ours where the general standards of nutrition are comparatively lower than what they are in other countries, where greater safeguards are required for the health of the people.

I would, therefore, very strongly commend the motion.

MR. DEPUTY-SPEAKER. Motion moved:

"That the Bill to provide for certain restrictions in relation to trade and commerce in, and production, supply and distribution of cigarettes and for matters connected therewith or incidental thereto, be taken into consideration."

श्री रामावतार शास्त्री (पटना) :
मैं इस विधेयक को हार्दिक समर्थन करता हूँ। इस तरह का विधेयक हमारे देश में बहुत पहले आना चाहिए था। लेकिन देर से ही सही सरकार की तरफ से एक सही कदम उठाया गया है। जो लोग सिग्रेट नहीं पीते, बीड़ी सिगार आदि कुछ भी नहीं पीते उन्हें तो इससे बड़ी खुशी होगी कि आपने इस तरह का कानून बनाने का साहस किया है लेकिन जो पीते हैं जब उनको पता चलेगा कि स्वास्थ्य के लिए सिग्रेट आदि पीना

अस्थान्त हानिकर है तो वे भी स्वभावतः अपनी आदत को छोड़ने का प्रयास कर सकते हैं। अधिकांश लोग जो सिग्रेट आदि पीते हैं उन्हें मालूम नहीं होता है कि इसका असर स्वास्थ्य के ऊपर क्या पड़ता है। आप अब सिग्रेट के पैकेट्स पर यह जरूर लिख देंगे या इस तरह के लेबल अवश्य चिपका देंगे कि सिग्रेट पीना स्वास्थ्य के लिए हानिकारक है लेकिन इसी से आपको अपने कर्तव्य की इतिथी नहीं समझ लेना चाहिए। इसके जो दुर्गुण हैं उनको जब तक लोग समझ नहीं पाएंगे और इस दुर्व्यसन को छोड़ नहीं दें तब तक आपका कर्तव्य पूरा नहीं होगा। सुदूर देहातों तक में लोगों ने बीड़ी और सिग्रेट पीना शुरू कर दिया है। हमारे छोटे बच्चे शहरों और देहातों में तथा छात्र जो स्कूलों और कालेजों में पढ़ते हैं उन लोगों ने सिग्रेट पीना एक फैशन समझ लिया है और वे धड़ल्ले से सिग्रेट पीना शुरू कर देते हैं। ऐसा भी देखा गया है—कि जो लोग सिग्रेट पीना शुरू करते हैं वे एक एक बार में दो दो और तीन तीन सिग्रेट मुँह में डाल लेते हैं। लेबल ही लगाना मैं समझता हूँ कि काफी नहीं होगा। आप लोगों को बताएं और इसका जोरदार प्रचार करें कि इसका सेहत पर कितना बुरा असर पड़ता है तो और भी ज्यादा फायदा होगा। जो लोग सिग्रेट आदि पीते नहीं हैं वे इससे राहत की सास ले सकेंगे। लेकिन इसके बुरे प्रभाव का शिकार इन लोगों को भी होना पड़ता है। हम लोग पीते नहीं हैं लेकिन जब सफर करते हैं ट्रेज आदि में तो हमें सिग्रेट पीने वालों के साथ बैठना पड़ता है, बसों में उनके साथ बैठ कर सफल करना पड़ता है और जब वे लोग सिग्रेट पीते हैं तो हम लोगों का गला रुंधने लगता है और हम को बहुत ज्यादा अनईजीसर्न फील होती है। आपको मैं अपना तीन तारीख का तजुर्बा बताना चाहता हूँ। मैं अपने परिवार के साथ पटना से आ रहा था। जयन्ती जनता के जिस कम्पाट-

मेंट में मैं था उसमें बाकी सभी लोग सिग्रेट पीने वाले थे। मैं और मेरी पत्नी और बच्चे नहीं पीने वाले थे। मैंने सभी को कहा कि सिग्रेट न पीजिये भाई पीनी ही है तो बाहर जा कर पीजिये या खिड़की खोल कर पीजिये। एक सज्जन जो मिलिटरी के थे वे तो बाहर जा कर पीने लग गए लेकिन एक जो बिहार सरकार के कर्मचारी थे और मेरे परिचित भी थे वह मेरी बात को समझ नहीं सके। इसका नतीजा यह हुआ कि मेरी पत्नी को कैंसर हो गई। जो पीते नहीं हैं उनके साथ बैठे हुए लोग जब पीते हैं तो उनको बहुत खराब लगता है और कैंसर होने की स्थिति पैदा हो जाती है। इस वास्ते स्वास्थ्य मंत्री जी का कर्तव्य यहीं समाप्त नहीं हो जाना चाहिये कि उन्होंने इस तरह का एक बिल पास करवा दिया है। जो नहीं पीने वाले हैं वे तो इसका हार्दिक स्वागत जरूर करेंगे ही लेकिन जो पीने वाले हैं जब वे भी जान जाएंगे कि इससे फेफड़ों की बीमारी हो जाती है, कैंसर की बीमारी हो जाती है, तरह तरह की बीमारियां हो जाती हैं और वे छोड़ दें तो वे भी आपको धन्यवाद देंगे। हाँ जिन की आदत बन चुकी है और जो समझते हैं कि बीमारी हो या न हो वे तो जरूर पियेंगे ही उनकी बान भ्रमण है। जैसे शराब पीने वाले हैं और शराब पीना उनकी आदत में शामिल हो गया है, कितना भी भाषण आप दीजिये वे शराब पियेंगे ही उसी तरीके से कानून बन जाने के बावजूद इस तरह के कुछ लोग हैं जो पियेंगे ही। करोड़ों करोड़ लोग जो सिग्रेट पीने वाले नहीं हैं उनकी तरफ से मैं आपको इस बिल को लाने के लिए धन्यवाद देता हूँ और जो पीने वाले हैं और जो आपकी बात को समझ कर, इससे होने वाले नुकसान को समझ कर इस दुर्व्यसन का परित्याग कर देंगे वे भी आपको इसके लिए धन्यवाद देंगे। मैंने बहुत से इस में एम्बेडमेंट दिए हैं। आपने कहा है कि लेबलों पर भाषाओं या भाषा का जिक्र होगा और अंग्रेजी और भारतीय भाषा या भाषाएं छवेंगी।

इस सदन और देश ने यह स्वीकार किया है कि हिन्दी हमारे देश की राजभाषा [श्री रामावतार शास्त्र:]

है। और अंग्रेजी सहभाषा है। उस को हम ने प्राथमिक भाषा स्वीकार नहीं किया है। लेकिन हमारे देश में अंग्रेजी जानने वाले लोग हैं और एक राज्य भी कह सकता है कि हम हिन्दी में काम नहीं करेंगे, हम अंग्रेजी में ही काम करेंगे। इस बात को दृष्टि में रख कर हम ने अंग्रेजी को सहभाषा का दर्जा दिया है।

लेकिन हमारी मंशा है कि हिन्दी ज्यादा से ज्यादा आगे बढ़े—सब लोगों के सहयोग से, जोर-जबर्दस्ती से नहीं। इस के अनुसार भारत सरकार के विभिन्न विभाग हिन्दी को प्रोत्साहित करने के लिए कदम बढ़ा रहे हैं। कुछ दिन पहले हम लोगों ने एक प्रस्ताव पास किया कि हिन्दी के प्रयोग के सम्बन्ध में राष्ट्रपति को सलाह देने के लिए एक समिति गठित की जाये। गृह मंत्रालय ने एक हिन्दी सलाहकार समिति गठित की है। अन्य बहुत से मंत्रालयों ने भी ऐसी समितियां गठित की हैं और अन्य करने जा रहे हैं।

हम हिन्दी को ज्यादा बढ़ावा देने जा रहे हैं। तो फिर इस विधेयक में हिन्दी क उल्लेख क्यों नहीं किया गया है? अंग्रेजी को बेशक रखा जाये। उस से हमारा विरोध नहीं है, क्योंकि वह हमारी सहभाषा है। लेकिन इस विधेयक में हिन्दी का कहीं जिक्र नहीं है। तामिलनाडू की वर्तमान सरकार के रहते हुए वहां सिग्रेट के पैकटों पर हिन्दी में कभी नहीं लिखा जा सकेगा। बहुत सी सरकारें हिन्दी में लिखने की व्यवस्था करेंगी, क्योंकि इस विधेयक में "भारतीय भाषाओं" की बात कही गई है, और उन में बे हिन्दी को भी सम्मिलित करेंगी। लेकिन किसी किसां प्रदेश की सरकार ऐसा नहीं करेगी। इसलिए सरकार हिन्दी को इससे अलग क्यों रखना चाहती है? इस में स्पष्ट रूप से हिन्दी का जिक्र किया जाना चाहिए।

मैंने जो एमेंडमेंट दिये हैं, देखने में बे गहृत से लयते हैं, लेकिन बे सब हिन्दी से सम्बन्धित हैं। क्लोज-बाई-क्लोज डिस्कशन के समय में उन पर बोलूंगा।

SHRI G. VISWANATHAN (Waidiwash): Mr. Deputy-Speaker, Sir. I rise to support the Bill brought forward, though belatedly, by our Government and our Minister. Sir, I think tobacco has caused more harm to this country and to the world than all the evils put together. Once the habit starts—it starts quite early nowadays, for even at the age of ten or twelve some start smoking—it goes on till death. May be, some people stop on the doctor's advice at 60 or 70, but by that time, it becomes too late. It is A.G. Gardiner who said "I don't possess the pipe; it is the pipe which possesses me". This is very true of all habitual smokers because, once they start the habit, they cannot leave it. Even if they are on a particular important job, they leave it in search of a cigar, beedi etc., to which they are accustomed.

I don't know the history of tobacco in this country but a report says that tobacco was first brought to England in 1585 and, by 1614, there were 7000 shops in London alone where this tobacco was sold.

In spite of all the measures which have already been taken in this country against this hazard, it is going on. People—at least some of them—know very well that apart from lung cancer, coronary and heart diseases are being contributed to by smoking but, in spite of it, smoking is going on. I am very happy that the Health Minister has come forward with this Bill to tell the people "Smokers, beware of this; it is going to cost your lives".

In the United States they conducted a survey on smoking and the hazards of smoking and they found that in the United States, the per capita cigarette consumption—which

they calculated for people from 15 years of age onwards—had increased from 49 cigarettes per year in 1900 to 3,888 by 1960.

In Britain also, they had an army of physicians to go into these hazards of smoking. The Royal College of Physicians, London, published a report in which they said that, "apart from cancer, it contributed to the development of coronary diseases and other heart diseases". The most widely publicised report on smoking was in 1964 in the United States. The Committee came to the conclusion that "cigarette smoking is a health hazard of sufficient importance in the United States to warrant appropriate remedial action". I do not know whether the smokers in this country and abroad know the results or the consequences of smoking. I would like to quote here from a book which says:

"Combined results show that death rates among cigarette smokers rise with the number of cigarettes smoked daily. For men who smoke fewer than ten cigarettes per day, the death rate is 40 per cent higher than for non-smokers; the death rate is 79 per cent higher for those who smoke from 10 to 19 cigarettes per day, 90 per cent higher for those who smoke from 20 to 39 cigarettes per day and 120 per cent higher for those who smoke more than 40 cigarettes per day. The death rates also grow progressively higher as the years of smoking experience increase. A direct association is found between the degree of inhalation and the death rate; the more deeply the smoker inhales, the higher the death rate."

I think, at least the fear that they will die before their natural age will prevent people from taking to smoking. This habit has affected not only the old people but also the younger generation of this country, particularly the college students. I thought that

only the boys were affected, but after the women's liberation movement, I find, even girls have taken to smoking, especially in the colleges and universities. I think, it is the duty of the leaders and particularly of the Parliamentarians to see that this habit of smoking goes down, if not stopped....

AN HON. MEMBER: First stop it in the Central Hall.

SHRI G. VISWANATHAN: If possible, the Health Minister can stop it in the Central Hall.

It is very difficult for us, particularly when we travel in aircraft which is air-conditioned. The Minister should take measures to see that, at least for two or three hours, the passengers in the aircraft refrain from smoking. There are already rules to prohibit smoking in auditorium, theatre halls, etc., but these are not properly implemented. I think, the State Governments have to be asked to see that these rules are strictly implemented—and not implement only the MISA like the Tamil Nadu Government.

This is a very important Bill. Already so many countries have taken measures. For example, in Britain, in 1965 they had a Bill on these lines. Even advertisement in television is prohibited. In some of the Eastern countries like Singapore and Malaysia, advertisement in any form, in television or radio or newspapers, is prohibited. In Italy also, in 1962, they brought a Bill to prohibit advertisement of cigarettes or cigars or any form of tobacco. I am very glad that, even though it has come a bit late, we are going to pass this very important Bill. It is not only a question of advertisement. We must be able to persuade the people to stop smoking, we must persuade at least our own Members in this House to stop smoking or at least refrain

[Shri G. Viswanathan]

from smoking during Sessions in the Central Hall.

With these words, I whole-heartedly support this measure.

SHRI CHAPALENDU BHATTACHARYYA (Giridih): Mr. Deputy-Speaker, Sir, as a person who smoked about a hundred cigarettes a day year after year and who has given up smoking without much difficulty, though of course with some amount of struggle, I think, I can speak with some personal experience. Smoking cigarettes is part of a wider effort at relaxation. Tobacco, opium and laudanum were very much in vogue in Britain once; in fact, De Quincy wrote a tract on the pleasures of smoking opium. Things have changed over the years.

Now the difficulty is not with cigarettes, but we have gone a step further. My niece who was studying in Delhi University was telling me that in the course of one hour in the common room, she would normally get offers of 5-6 cigarettes from her fellow co-eds, one of which at least would be loaded with LSD. Sir, the point is cigarette was bad enough, but LSD is worse and that is the nature of the threat to the younger generation that we are facing.

I know about the views of the American Medical Society and the British Medical Society about cigarette smoking, but just like liquor, there were high pressure interests at work and the Government interest in revenue also helped this escalation in smoking.

Just now, one of my friends, said that the girls have taken to smoking. The point is that psychologically, when the teenagers including girls start smoking, they in reality declare their independence and flaunt smoking as a proof that they are mature

and independent of the social taboos and home environment.

The difficulty about this bill is that a mere label that smoking is dangerous, in my opinion, will not meet the intricacies of the situation. There is high pressure merchandising and you see the propaganda that the cigarette companies are projecting. They say: "If you have missed your train, or lost your purse, nothing is lost if you have got Scissors." You see "Made for Each Other" propaganda. High pressure advertisement from different angles and brain-washing of the people is going on. How can you combat this menace by merely compelling these companies for writing in this warning? They will take care to print this in the smallest letters so that that is overlooked. If you wish to combat it, it has to be supported by a big educational effort and a counter propaganda and counter advertisement against the perils of smoking in T.V. cinema houses and radio. A question will arise, if the cigarette factories are closed down what will happen to the amount of about Rs. 200 crores that we get by way of excise duty. The way out is for the Government to take over these industries as a last resort so that they can plan on the basis of a long-range good of the people and on the basis of their budgetary position, and how much they can allow them to smoke. Along with this, I must remind the Minister for Health and Family Planning about the urgent need of combating the deadly habit-forming drug, now being injected in the University campuses, that is LSD. Cigarette is also habit forming but less some cigarette-smokers say that it is very easy to give up smoking and he has give it up half a dozen times! But it is not. **गाप तो छोड़ने**

है, कमली नहीं छोड़ते हैं।

Lady nicotine is waiting on the sidelines always to catch hold of you. To

get out of the clutches of Lady nicotine is a long-range struggle.

I wish you well; I support the Bill, but I have my doubts whether this alone will meet the requirements of the situation.

SHRI S. M. BANERJEE (Kanpur): I am really surprised why a non-smoker should be a Health Minister. The whole difficulty is that simply writing that it is injurious to health will not compel anyone or persuade anyone not to smoke. I know smoking is bad, especially for me as I am an asthmatic patient as also a cardiac asthmatic patient. Still I go on smoking. I do not know You can leave everything in the country, but to leave smoking, as my friend characteristically said, is very difficult I remember a story when somebody said, 'I have left drinking A man used to drink in a particular hotel every night. Instead of having the drink twice, he used to have two glasses of whiskey with one peg in each. The waiter asked him, 'Why don't you take it twice? Why take it in two glasses?' He said, 'This is for my friend who is not here and in whose memory I drink and the other one is for me' After 15—20 days when the gentleman returned, he took only one glass and out of curiosity, the waiter asked him, 'What about your friend?' He said, 'He is fine. I got a letter from him.' The waiter asked, 'Why don't you drink for him?' He said, 'This is exactly for him. I have left drinking' So also, as far as I am concerned, I have left smoking because I have been asked by the government to do so and if I am smoking, I am smoking for others.

Of course, it may not affect the cigarette industry as such. I have seen that in foreign countries and you have seen more and you know how slides are shown how cigarettes are bad for health. But nothing worthwhile has happened. I think it is human psychology perhaps. I wish

you good-luck. Dr. Karan Singh is a good man and if somebody follows him, he will really become a good man. But, unfortunately, people do not follow him.

The biggest income is from cigarettes in this country. I do not say that we should derive income at the cost of our health. My submission is only this. We will have to educate the people at large. My friend, Shri Chapalendu Bhattacharyya was telling about the teenagers, that they take to smoking and that they start drinking also. But it is bad. You know it is a social evil. We can eradicate it only by educating people properly.

My friend, Maulana Ishaque Sambhall is going to speak. He will contradict me. But somebody said in Urdu:

किमी ने कहा शराब छोड़ दो, तो पीने वाले ने कहा—

“जाहिद शराब पीने दे मस्जिद में बैठ कर ।
 या वह जगह बता दे जहां खुदा न हो।।”

So, when everyone smokes, it is very difficult to leave smoking.

With these words I support this Bill.

SHRI K. GOPAL (Karur): While I rise to support this Bill, I just remember what I read a few years ago. When Lord Montgomery and Winston Churchill met, Montgomery said, 'Winie, I do not smoke, I do not drink, I don't have any vice but I am hundred per cent fit.' Whereupon Winston Churchill retorted, 'I drink a lot, I smoke a lot, I do a lot things; still I am 200 per cent fit.' And you know Winston Churchill was neither a doctor nor a scientist. I am yet to understand and whether Winston Churchill was right or Lord Montgomery was right.

So also I remember what George Bernard Shah said about cigarettes.

[Shri K. Gopal]

'At the one end there is fire and at the other there is a fool'. According to Bernard Shaw, people like me are still fools.

As my hon. friends said, this evil of smoking cannot be eradicated by sheer advertisements. I am smoking cigarettes. It is bad. As a matter of fact, a couple of years ago, I went to the hospital to undergo a serious eye operation. When the operation was over, I was telling my wife, 'Look here. I am going to give up smoking.' She said, 'Anyway, you better ask the doctor so that later on you may not be tempted to smoke.' I said, 'If you don't believe me, we can consult the doctor.' When we consulted the doctor, he asked, 'How many cigarettes you smoke daily?' I said, 'Ten'. Then he said, 'It is not considered smoking.' He said that is not smoking. You continue to smoke. When the bill becomes an Act, it might do a lot of good. There is every possibility that after seeing the advertisements people may start smoking. To fight that we shall have to create social environment. We will have to educate people. We will have to tell the youngsters that smoking has harmful effects. Voluntary organisations will have to take up this job. We cannot tell the youth of the country not to smoke. I can make my son not to smoke but not the people at large.

With these words I support the Bill.

श्री इसहाक सम्मचो (घमरोहा) डिप्टी स्पीकर साहब, डा० कर्ण सिंह जी ने यकीनन एक बहुत अच्छी तर्जवीज ला कर पेश की है। वे बड़ी खूबी के आदमी हैं, इसलिये इस को सपोर्ट तो करना ही होगा, लेकिन मैं एक बात मालूम करना चाहता हूँ—सिगरेट की पैकेट पर यह लिखा जायगा कि यह हानिकारक है, सेहन के लिये

मुज्जिर है। लेकिन आप ने गौर किया होगा, डाक्टर साहब के इल्म भी होगा—डाक्टर से हम ने सुना है—न सिगरेट पीते हैं, न शराब पीते हैं—इस लिये मेरी बात पर गौर करेंगे—क्या इस पर भी कभी गौर किया कि सिगरेट जितनी हानिकारक है, जितनी नुकसान देने वाली है, शराब उस से भी कहीं ज्यादा नुकसान देनेवाली है। मेरे भाई श्री अपलेन्दु भट्टाचार्य ने जैसा कहा—बच्चों के बारे में—मैं बहुत दुख के साथ कहना चाहता हूँ कि कालिजिज ही नहीं, हाई स्कूल के स्टूडेंट्स में भी शराब पीने की बुरा बड़ी तेजी के साथ फैल रही है। मुझे देख कर बड़ा ताज्जुब हुआ—मैंने उन बच्चों को देखा जो 9वीं और 10वीं क्लास में पढ़नेव ले हैं, खाते-पीते घरों के बच्चे हैं, वे बच्चे शराब पीते हैं। क्योंकि घर में बाप को शराब पीने हुए देखते हैं भाई को शराब पीते हुए देखते हैं इसलिए उन को भी लत लगती है। वे नहीं जानते कि इस एज में शराब पीने से कितना ज्यादा नुकसान होगा। शराब में इतना नुकसान होता है—यह बतला कर मुझे हाउस का बक्त लेने की जरूरत नहीं है। मैं फंशनेवालों की बात नहीं करता, फंशन के लिये या मोसायटी को मेन्टेन करने के लिये, जो लोग स्मॉक करते हैं या ड्रिंक करते हैं उन की बात मैं नहीं करता, लेकिन कामन-मैन है, जो मजदूर हैं, वह शराब पीते हैं या सिगरेट पीते हैं, वे किसी फंशन के लिये नहीं, अपनी थकावट को दूर करने के लिये, अपनी परेशानियों को कम करने के लिये पीते हैं। मैं बड़े अदब से दरख्वास्त करूंगा—अब भी बक्त है, आप एक प्रमेण्डमेन्ट दीजिये जहाँ सिगरेट के पैकेट पर ऐसी बात लिखी जायगी, वही शराब की हर बोतल पर भी लिखा जाना चाहिये कि यह जहर है। मोवियत यूनियन में मैंने अपनी आँखों से देखा वहाँ पर हर बोतल पर यह लिखा रहता है। हालांकि इस के बावजूद, इस लत में कमी तो आई है, लेकिन इस का खान्सा नहीं हो सका।

MR. DEPUTY-SPEAKER: The Bill is about cigarette and not about liquor.

श्री इनाक सम्भल: . इस लिये मैं कहना चाहत हूँ—यह तो आप ने देखा ही है कि गरीब तबके के बकिंग क्लास के जो लोग, शराब पीते हैं या स्मोक करते हैं, वे अपने दुखों को भूल जाने के लिये, अपने गम को गलत करने के लिये, थोड़ी सी देर के लिये अपने दिमाग को राहत देने के लिए करते हैं। लेकिन मैं समझता हूँ इन दोनों चीजों से वे अपनी बाड़ी के अन्दर जहर दाखिल करने हैं, चाहे वह शराब हो या तम्बाकू हो। इसलिये मैं दरबवास्त करूँगा—जबूरत इस बात की है कि शराब के लिये भी फोरी तौर पर कदम उठाया जाय। मैं तो कहूँगा—बेहतर यह है कि इस मीके पर जब कि मुल्क के लिये बहुत से अच्छे काम किये जा रहे हैं, श्रीमती इन्दिरा गांधी बहुत से हिस्टोरिकल काम कर रही हैं, तो इस मुल्क के कामग मैन को राहत दिलाने के लिये जबूरत इस बात की थी कि इस की तरफ भी ध्यान उठाया जाय। हालांकि फोरन कह दिया जायगा—डाक्टर कर्ण सिंह साहब न भी कहें—तो मुञ्चहाय्यम साहब कह देंगे—नहीं, नहीं, इस से करोड़ों रुपये का न्याम होगा, यह मुमकिन नहीं है। पूरे मुल्क में मिला कर इस से घरबो रुपये की रेवेन्यू का लास होगा। अगर घरबो रुपये की रेवेन्यू का लास नहीं बर्दाश्त करना है, लोगों की सेहत बरबाद कर के, लोगों की जिन्दगिया बरबाद कर के उस लास को बर्दाश्त न किया जाय, लेकिन मेहरबानी कर के, उन के लिये कम से कम इतना तो जरूरत कर दीजिये कि शराब की बोनलों पर भी छाप जाय।

साथ ही साथ मैं दरबवास्त करूँगा कि इस बात का भी लिहाज रखना चाहिये कि

यह सिगरेट हमारे मुल्क के अन्दर पहले कितनी बनती थी और अब कितनी बड़ी तादाद में बन रही हैं। जो बन रही है वह किस के लिये बन रही है। जो फोरन कम्पनीज हिन्दुस्तान के अन्दर हैं वह कैसा तम्बाकू लगाती हैं, क्या चीज इस्तेमाल करती हैं, कैसा कागज लगाती हैं, मैं नहीं समझता इस के बारे में आप कन्ट्रोल कर सकते हैं। मैं नहीं जानता आप इस बारे में भी सोचते हैं कि वह जो प्राफिट करती हैं, वह पैसा हिन्दुस्तान के काम में भी आ सके। इसलिये जरूरत इस बात की है—अगर सिगरेट पर कन्ट्रोल करना है तो पहले जो फारेन सिगरेट कम्पनीज है, उन को मेहरबानी कर के हिन्दुस्तान से चलता कीजिये। उन को नेशनलाइज कीजिये ताकि सिगरेट की पैदावार पर, सिगरेट की क्वालिटी पर, आप अपने मन के मुताबिक कन्ट्रोल कर सकें। इस के बाद मैं बड़े अदब से कहूँगा कि सिर्फ इस पर लेबल लगाने से काम नहीं चलेगा, जरूरत इस बात की है कि उन बकिंग क्लासेज के लिये, उन गरीबों के लिये, पाल्टरनेट एन्टरटेनमेन्ट प्रोवाइड कीजिये। वह गरीब जो अपनी थकान को दूर करने के लिये शराब पीते हैं, सिगरेट पीते हैं उन के वास्ते एन्टरटेनमेन्ट प्रोवाइड कीजिये, तभी जा कर आप के इस बिल का महसुद पूरा हो सकता है और तभी आप को कामयाबी मिल सकती है।

[شہری استحقاق سہیلی (امروہہ):

ذہنی سہیلو صاحب - ڈاکٹرو کرن ملکہ
 جو نے پہلے ایک بہت اچھی
 تجویز لکر پیش کی تھی - وہ لڑی
 خوبی کے اسی میں اس لئے
 اس کو منظور تو کرنا ہی ہوگا
 لیکن میں ایک بات معلوم کرنا
 چاہتا ہوں - سگریٹ کے پھینک

[شری استحقاق سبھلی]

پر یہ لکھا جائے گا کہ یہ مانی
گارک ہے - صحت کے لئے مضر ہے -
لیکن آپ نے غور کیا ہوگا ڈاکٹر
صاحب کے علم میں بھی ہوگا -
ڈاکٹر صاحب تو سنا ہے کہ نہ سگریٹ
پیتے ہیں اور نہ شراب پیتے ہیں -
اس لئے میری بات پر غور کریں
کہ اس پر بھی کہی غور کیا کہ
سگریٹ جعلی ہائی گارک ہے، جعلی
نقصان دہلے والی ہے شراب اس سے
بھی کہیں زیادہ نقصان دہلے والی
ہے - میرے بھائی شری چھلندر
بھلا چارپہ نے جھسا کہا بچوں کے
بارے میں میں بہت دکھ کے ساتھ
کہنا چاہتا ہوں کہ کالج ہی نہیں
ہائی سکول کے سب سٹوڈینٹس میں بھی
شراب پھلے کی دبا ہوی تھوڑی کے
ساتھ پھل رہی ہے - مجھے دیکھ کر
ہوا تعجب ہوا - میں نے ان بچوں
کو دیکھا جو نہیں یا دسویں کلاس
میں پڑھنے والے ہیں - کھاتے پیتے
کھروں کے بچے ہیں - وہ بچے
شراب پیتے ہیں کہونکہ کھر میں
ہلپ کو شراب پیتے ہوئے دیکھتے ہیں -
بھائی کو شراب پیتے ہوئے دیکھتے
ہیں - اس لئے ان کو بھی لت
لگتی ہے - وہ نہیں جانتے کہ اس
ایچ میں شراب پھلے سے کتنا زیادہ
نقصان ہوگا - شراب سے اتنا نقصان
ہونا ہے کہ یہ بتلا کر مجھے ماوس

کا وقت لہلے کی ضرورت نہیں ہے -
میں فیشن والوں کی بات نہیں
کرتا - فیشن کے لئے یہ سوسائٹی کو
موتدین کرنے کے لئے جو لوگ سموک
کرتے ہیں - ان کو بات میں نہیں
کرتا - لیکن کامن مین ہیں، جو
مزدور ہیں - وہ شراب پیتے ہیں یا
سگریٹ پیتے ہیں - وہ کسی فیشن
کے لئے نہیں اپنی تمکوت دور کرنے کے
لئے - اپنی پریشانہوں کو کم کرنے کے
لئے پیتے ہیں - میں بڑے ادب سے
درخواست کرونگا - اب بھی وقت ہے
آپ ایک امہدمت بھجائیے - جہاں
سگریٹ کے کھس پر ایسی بات لکھی
جائے گی وہیں شراب کی ہر بوتل پر
بھی لکھا جانا چاہئے کہ یہ زہر ہے -
سویت یونین میں میں نے اپنی
آنکھوں سے دیکھا تھا - پر ہر بوتل پر یہ
لکھا جانا ہے - حالانکہ اس کے باوجود
اس لت میں کسی سو آتی ہے لیکن
اس کے خاتمہ نہیں ہو سکا -

MR. DEPUTY-SPEAKER: The Bill is
about cigarette and not about liquor.

شری استحقاق سبھلی : اس لئے

میں کہنا چاہتا ہوں - یہ تو آپ نے
دیکھا ہی ہے کہ غریب طبقے کے
روکنگ کلاس کے جو لوگ شراب پیتے
ہیں یا سموک کرتے ہیں وہ اپنے
دکھوں کو بھول جانے کے لئے، اپنے غم
کو غلط کرنے کے لئے تھوڑی سی دیر کے
لئے اپنے دماغ کو راحت دہلے کے لئے -

لیکن میں سمجھتا ہوں کہ ان دونوں چیزوں سے وہ اپنی باقی کے اندر زہر داخل کرتے ہیں۔ چاہے وہ شراب ہو یا تمباکو ہو۔ اس لئے میں درخواست کروں گا۔ ضرورت اس بات کی ہے کہ شراب کے لئے بھی فوری طور پر قدم اٹھایا جائے۔ میں تو کہتا ہوں کہ اس موقع پر جبکہ ملک کے لئے بہت سے اچھے کام کئے جا رہے ہیں۔ شریستی اندرا گاندھی بہت سے دستوریہاں کام کر رہی ہیں۔ تو اس ملک کے کاموں میں کو راحت دلانے کے لئے ضرورت اس بات کی ہے کہ اس کی طرف بھی قدم اٹھائے جائیں۔ حالانکہ فوراً کہہ دیا جائے گا۔ ڈاکٹر کون سنکھ صاحب نہ ہوں کہوں تو میرا مانہم صاحب کہہ دیں گے۔ نہیں۔ نہیں۔ اس سے کروروں روپے کا لوس ہوگا۔ یہ ممکن نہیں۔ پورے ملک میں ملا کر اس سے اربوں روپے کی دیویلو کا لوس ہوگا۔ اگر اربوں روپے کے دیویلو کا لوس نہیں برداشت کرنا ہے، لوگوں کی صحت برباد کرے لوگوں کی زندگیوں برباد کرے برداشت نہ کیا جائے۔ لیکن مہربانی کر کے ان کے لئے کم سے کم اتنا ضرور کر دیجئے کہ شراب کی بوتلوں پر بھی چھاپا جائے۔

چھپنے کہ یہ سگریٹ ہمارے ملک کے اندر پہلے کتنی ملتی تھی اور اب کتنی بڑی تعداد میں بن رہی ہے۔ ہے۔ جو بن رہی ہے وہ کن کے لئے بن رہی ہے۔ جو فارن کمپنی ہندوستان کے اندر ہیں وہ کھسا تمباکو لگاتی ہیں۔ کھسا کھڈ چیز استعمال کرتی ہیں۔ کھسا کھڈ لگاتی ہیں۔ میں نہیں سمجھتا کہ اس کے بارے میں آپ کنٹرول کر سکتے ہیں۔ مہر نہیں جانتا۔ آپ اس کے بارے میں بھی سوچتے ہیں کہ وہ جو پروفٹ کرتی ہیں وہ پورے ہندوستان کے کام بھی آسکتے۔ اس لئے ضرورت اس بات کی ہے کہ اگر سگریٹ پر کنٹرول کرنا ہے تو پہلے جو سگریٹ کمپنی ہیں ان کو مہربانی کر کے ہندوستان سے چلتا کیجئے۔ ان کو نہ لائٹ کیجئے تاکہ سگریٹ کی پھلوار پورے سگریٹ کی کوالٹی پر آپ اپنے حق کے مطابق کنٹرول کر سکیں۔ اس کے بعد میں بڑے ادب سے کہتا ہوں کہ صرف اس پر لہول لگانے سے کام نہیں چلے گا۔ ضرورت اس بات کی ہے کہ ان ورکنگ کلاسز کے لئے ان غریبوں کے لئے انٹرنیٹو ایلیٹریٹھن ملٹ پرووائڈ کیجئے تھی۔ جا کر آپ کے اس بل کا مقصد پورا ہو سکتا ہے۔ تبھی آپ کو کامیابی مل سکتی ہے۔]

ساتھ ہی ساتھ میں درخواست کروں گا اس بات کا بھی لحاظ رکھنا

डा० कर्ण सिंह : उपाध्यक्ष महोदय, श्री रामावतार शास्त्री जी ने यह कहा और सत्य कहा कि केवल इस बिल को पास करने से

[डा० करण सिंह]

हमारा कर्तव्य पुरान ही होता । मैं तो कहूंगा हमारा कर्तव्य इस से आरम्भ होता है, क्योंकि जैसा हमारे अन्य मित्रों ने कहा—जब तक इसको शैक्षणिक दृष्टि से न देखा जाय, तब तक यह कार्य हमारा सफल नहीं हो सकता है । हमारा तो विचार है—जहां स्कूल और कॉलेज हैं, जहां यह सिगरेट की बीमारी बढ़ रही है, वहां हम शिक्षा के माध्यम से और जो हमारी शिक्षा सस्याएं हैं उन के माध्यम से इस के बिहद प्रचार करने का कुछ न कुछ प्रयास करें

जहां तक हिन्दी का प्रयत्न है इस में जो क्लाज 6 है, उस में हम ने केवल यह कहा है कि जब एक पैकेज पर अंग्रेजी में उस का नाम इत्यादि लिखा होगा तो अंग्रेजी में वाणिग होगी, जब हिन्दी में लिखा होगा तो हिन्दी में वाणिग होगी और जहां अन्य भाषाओं में लिखा होगा तो अन्य भाषाओं में वाणिग होगी । हमें अंग्रेजी में इस लिए अलग करना पड़ा कि भारतीय भाषाएं जो हैं, जो आठवें शेड्यूल में हैं, उन में हिन्दी का जिक्र है । मैं रामावतार जी से विनम्र प्रार्थना कहूंगा कि हिन्दी का प्रचार बड़ा आवश्यक है, लेकिन हिन्दी के प्रचार को सिगरेट जैसी दुष्ट वस्तु के साथ न मिला कर, उस के अलावा हम करें तो अच्छा रहे ।

15 00 hrs.

Sir, my dear friend, Shri Viswanathan had mentioned several surveys that had been undertaken. He mentioned a more important one which I had not covered in my earlier remarks. It is entirely true—he also said that—that in theatres, buses, auditoria and so on, the anti-smoking restrictions should be very stringently applied. I entirely agree with him. In fact, he may have noticed that in the Indian Airlines now, the first four rows on either side of the aisle are for non-smokers. There is a special sign, and now more and more, in the international airlines and in domestic airlines

smoking is being discouraged. I think the same sort of thing should be done in our buses. After all, a bus journey is not likely to be a very long one and there is no reason why in buses, even if one is an addict, one should not be able to exercise at least the modicum of self-control when it comes to the journey. But, as I said earlier, why the poor person who does not smoke at all is also inflicted with this unpleasant atmosphere unnecessarily. Therefore, I entirely agree with what Shri Viswanathan said.

It is a matter of great pleasure that after a long romance with Lady Nicotine, Shri Chaplendu Bhattacharyya has at last got a divorce! I congratulate him on this. And I think that he has shown that if, as he says, he smoked a hundred cigarettes a day, it is quite remarkable that he has given this up. But, he has touched upon another issue which is an extremely serious one. That is the issue of drug addiction and the fact that through cigarettes, all sorts of dangerous drugs are beginning to find a way into the market. This is a slightly different problem, but I may say that we are deeply and gravely concerned over the growing menace of drug addiction in this country. Still, compared with the so-called advanced countries or developed countries, we are comparatively free from this menace. But, there have been reports from time to time that international agencies connected with this sort of illegal and atrocious trade and trafficking are now beginning to enter this market. I entirely agree when he raised a note of warning, and I may inform the House that in the Health Ministry, we have just recently set up a special group to enquire into the question of drug addiction and to see how far it has reached and what it is that can be done. I would urge that the only really effective way to deal with this is to be vigilant, particularly to see that the people who are responsible— I am sure a lot of smuggling takes place; Heroin, Cocaine and other types of drugs are now smuggled into the country from abroad. The anti-

smuggling drive, I hope, will also help us in this matter.

To my good friend, Shri S. M. Banerjee, not only as a friend but also as Health Minister—my advice is to give up the smoking immediately. I think he should take a leaf out of Shri Chapalendu Bhattacharyya's book, as he says that he is a patient and he is a friend of all of us and he would be extremely unhappy if smoking were to further worsen his condition.

As I mentioned in my opening remarks, smoking not only has an independent impact but it has also a synergistic impact. In other words, if there are already symptoms, whether it is asthma, whether it is cholesterol level high blood pressure or hyper-tension or even perhaps diabetes, smoking reacts upon the existing symptoms and makes the situation very much worse. It is quite clear that it is nobody's claim that simply by printing a warning upon a packet of cigarettes, the problem is solved. I think that would be a simplistic point of view. Let my hon. friends know that there will have to be a sustained and long-range effort, as a beginning of a national campaign of education to the general public against smoking, particularly as Maulana Sahib said with regard to the younger generation because it is most unfortunate that young people take to smoking as simply some kind of revolt or assertion of their individuality or independence. This phenomenon is well-known through the ages. Every younger generation that comes up wishes to re-assert its individuality, to show that it can stand on its own feet, but it is unfortunate that smoking and drinking are sometimes used as a medium for this assertion. Parental influence can have a tremendous effect in this aspect. I may tell you about my own experience. It is interesting. My father said to me, "Look! do not smoke until you are eighteen. On your eighteenth birthday I will personally give you as a present a gold cigarettes case and a good lighter." I said, "Fine." I waited and it so happened on my eighteenth birthday, he asked

me whether I still wanted them. I said, "No". It is a psychological way. If you keep on saying do not smoke, then the youngsters go to the bathroom and smoke. Talk to them as parents and explain to them that it is bad for their health and development, that they will not be able to grow properly or their physique will not develop with the result their games and other things will be affected, I think the younger generation will respond.

जनाब मोलाना साहब ने शराबनोशी और सिगरेट का जो बाहमी ताल्लुक है, उस के सिलसिले में कुछ रोशनी डाली। इस में कोई शक नहीं शराब-नोशी एक निहायत ही खतरनाक चीज है और इस से सेहत के ऊपर बहुत बुरा असर पड़ता है। मैं आप को बतलाऊँ—मैंने प्रधान मंत्री जी बतला रही थीं, जब आप तकरीर फरमा रहे थे, कि उन्होंने कई बार रियासतों के बड़े-बज्जिरों को खत लिखे—'प्राहिबिशन' को तो देखा जायगा, लेकिन आप टैम्परेस के सिलसिले में कुछ कीजिये। मेनसडक पर जो शराब की दुकानें खुल रही हैं, चलते रास्ते जिस का मन घाय, शराब पीले, खुद भी जहन्नुम में जाये और जो रास्ते में चल रहे हैं उन को भी स्वयं तक पहुंचाये—ये इस किस्म की चीजें हैं जिन को रोका जाना चाहिये।

मोलाना साहब का एक मुझाय था कि शराब की बोतल पर भी लिखा जाना चाहिये कि यह खतरनाक है। यह एक नया मुझाय है, हम इस पर ज़रूर गौर करेंगे।

श्री ए० एम० बनर्जी : मोलाना साहब की फोटो उस पर छाप दिया करें, तो खुद ब-खुद लोग बाख़बर हो जाय।

श्री दरबारा सिंह : उस से तो सैकशन मिलेगी कि अच्छे और शरीफ लोग भी पीते हैं।

DR. KARAN SINGH: Sir, I am very much encouraged by the warm welcome this Bill has received and I would commend its passing by the House.

MR. DEPUTY SPEAKER: The question is:

"That the Bill to provide for certain restrictions in relation to trade and commerce in, and production, supply and distribution of, cigarettes and for matters connected therewith or incidental thereto, be taken into consideration."

The motion was adopted

MR. DEPUTY SPEAKER: The question is:

"That clauses 2 to 5 stand part of the Bill."

The motion was adopted

Clause 6 (*Language in which the specified warning shall be expression*)

MR. DEPUTY-SPEAKER: We shall now take up Clause 6. Mr. Ramavatar Shastri, are you moving your amendments?

SHRI RAMAVATAR SHASTRI: Yes. Sir, I beg to move:

Page 3,—

after line 23, insert—

"(a) Hindi, the specified warning shall be expressed in the Hindi language;" (1)

Page 3, line 26,—

after "any" insert "other" (2)

Page 3, line 27,—

after "such" insert "other" (3)

page 3, line 28,—

after "English" insert "Hindi" (4)

Page 3, line 28, —

after "none" insert "other" (5)

Page 3, line 29,—

after "English" insert "and Hindi" (6)

Page 3, line 29,—

after "such" insert "other" (7)

Page 3, line 31.—

after "English" insert "Hindi" (8)

Page 3, line 31,—

after "any" insert "other" (9)

Page 3, line 32,—

after "English" insert "and Hindi" (10)

Page 3, line 33.—

after "such" insert "other" (11)

Page 3, line 36,—

omit "and" (12)

Page 3, line 36,—

after "English" insert "and Hindi" (13)

Page 3, line 38,—

after "English" insert "Hindi" (14)

Page 3, line 38,—

for "language as" substitute "languages as" (15)

Page 3, line 38.

after "such" insert "other" (16)

MR. DEPUTY-SPEAKER: Now, I shall put amendments Nos. 1 to 16 to Clause 6, moved by Shri Ramavatar Shastri, to the vote of the House.

Amendments Nos. 1 to 16 were put and negatived

MR. DEPUTY-SPEAKER: The question is .

"That Clauses 6 to 8 stand part of the Bill."

The motion was adopted

Clauses 6 to 8 were added to the Bill

Clause 9 (Power to seize)

MR. DEPUTY-SPEAKER: Now we, shall take up Clause 9. There is one

amendment, No. 17 by Shri Ramavatar Shastri.

SHRI RAMAVATAR SHASTRI: Sir, I beg to move:

Page 4, line 14.—

for "ninety days" substitute "sixty days" (17)

MR. DEPUTY-SPEAKER: I will now put amendment No. 17 to Clause 9 moved by Shri Ramavatar Shastri, to vote of the House.

Amendment No. 17 was put and negatived

MR. DEPUTY-SPEAKER: Now, there are no amendments to Clauses 10 to 16. The question is:

"That Clauses 9 to 16 stand part of the Bill"

The motion was adopted

Clauses 9 to 16 were added to the Bill

Clause 17—(Penalty)

MR. DEPUTY-SPEAKER: Now, we shall take up Clause 17. There is one amendment, No. 18, by Shri Ramavatar Shastri.

SHRI RAMAVATAR SHASTRI: Sir, I beg to move:

Page 6, lines 11 and 12.—

for "or with fine which may extend to five thousand rupees or with both"

substitute "and with fine" (18)

उपाध्यक्ष महोदय, जो लोग सिगरेट पकेट पर वारनिंग नहीं छापेंगे उन के लिये सजा की व्यवस्था की गई है। तो उस में 3 साल की सजा दी जायगी या जुर्माना किया जायेगा, या दोनों किया जायगा। तो मेरा एतराज "या" पर है। 3 साल तो ठीक है, लेकिन 3 साल "या" जब कर देते हैं तो हाकिम की मर्जी पर है कि 100 रु० जुर्माना कर के छोड़ दे। जो हमारे यहाँ अष्टाचार का माहौल है उस में इस प्रकार

की बातें हो सकती हैं। इसलिये मैं ने कहा है कि अगर आप को जुर्माना करना हो, चाहे 10 रु० ही सही, लेकिन सजा के साथ साथ जुर्माना भी रखिये। यानी सजा भी और जुर्माना भी। "या" मत कीजिये। इसलिये मैं ने कहा है कि जुर्माना 5,000 की व्यवस्था रखिये ताकि सख्त कानून रहे। 10, 100 रु० जुर्माना से काम नहीं चलेगा। तो सजा और जुर्माना दोनों देने की व्यवस्था अब शुरू कर देनी चाहिये ताकि आप का मकसद हल हो सके। नहीं तो जुर्माना में आप का मकसद पूरा नहीं होगा।

इस काम में उपाध्यक्ष महोदय विचार तो अच्छा है। लेकिन जब हम पहली बार इस चीज को ला रहे हैं और हम समझते हैं कि एक बार यह बल लागू तो कोई ऐसी बात नहीं होगी इस का विरोध अधिक न किया जायगा। अगर किया जायगा तो हमें अवश्य इस के विषय में मशोधन लाने में कोशिश करना नहीं होगी। लेकिन आरम्भ में हमने यह रखा है कि जुर्माना भी हो सकता है और जेल भी भेजा जा सकता है—दोनों में से एक या दोनों। तो मैं समझता हूँ कि यह पर्याप्त होगा।

MR. DEPUTY-SPEAKER: I shall now put amendment No. 18 to Clause 17, moved by Shri Ramavatar Shastri, to the vote of the House.

Amendment No. 18 was put and negatived

MR. DEPUTY-SPEAKER: There are no amendments to the remaining clauses. The question is:

"That Clauses 17 to 22, Clause 1, the Enacting Formula and the Title stand part of the Bill"

The motion was adopted

Clause 17 to 22, Clause 1, the Enacting Formula and the Title were added to the Bill

DR. KARAN SINGH: Sir, I beg to move:

"That the Bill be passed".

SHRI C. M. STEPHEN (Muvattupuzha): Mr. Deputy-Speaker, Sir, my mind is not compromised with the idea underlying this Bill. This Bill compels that whatever cigarettes are sold, must carry with them a warning. The warning is 'smoking is injurious to health'. Now, here, under an Act of Parliament a commodity is to go round in the country, acknowledging it to be injurious to health.

Knowing that it is injurious to health, whether it is in the public interest and in conformity with the public policy of a nation to permit, and in a way abet, its sale and thereby earn income also on allowing the commodity to be sold around is a moral question I want to raise to the conscience of the people. I can understand things going round without any warning about it, unnoticed. But here Parliament takes note of the fact that a commodity is injurious to health and says 'You sell that commodity'; it says 'You sell the commodity with a broad announcement that it is injurious to health, it is a very bad commodity'. Government in their turn make profit out of it. The whole machinery is set moving.

What is right and what is wrong? Whatever is injurious to oneself in the science of ethics is termed to be wrong, whatever is bad to the other man is also termed in ethical philosophy to be wrong. Here is some thing which is wrong to myself, bad to myself and bad to the other man. The simple question. I want to raise is whether it is in conformity with the moral conscience of this nation that the Parliament which represents the nation should make this broad announcement, give it its blessing and allow it to be sold around,

the Government in their turn collecting money by way of excise on it and filling their coffers at the expense of the health of the people?

MR. DEPUTY-SPEAKER: You are on a larger question. What have you got to say on the Bill?

SHRI C. M. STEPHEN: This is about the spirit of the Bill. There are, although I am not mentally compromised to the idea of selling a commodity which is bad, nevertheless I support the Bill. I nothing more to say.

श्री एल० एम० बनर्जी (कानपुर)

उपाध्यक्ष महोदय, मैं मंत्री जी से अपील करूंगा कि सोशल मार्गनाइजेशन को अपने साथ में इस प्रकार के प्रचार के लिये ले। यह लिखा रहेगा कि यह नुकसानदेह है तो इस की 1, 2, 4 महीने दहशत रहेगी उस के बाद शायद कोई असर न हो।

मंत्री जी ने अपने भाषण में कहा कि यह चीज बुरी है। तो यही सवाल हिन्दुस्तान के मंत्र में बड़े उर्दू शायर, रघुपति महायफिराक गोरखपुरी से किसी ने कहा था कि घ्राप की ज़िन्दगी बहुत लम्बी हो इन चीजों को घ्राप छुड़ दें। तो उन्होंने एक बात कही थी जो मैं मंत्री महोदय से कहना चाहता हूँ

"माल ने एक रोग नादां ज़िन्दगी के वास्ते सिर्फ़ सेहत के सहारे ज़िन्दगी कटती नहीं।"

ज़िन्दगी काटने के लिये कोई कम्पेनियन मिल जाय जो बहुत ही ख़ुबसूरत और हसीन हो तो अच्छा रहे।

DR HENRY AUSTIN (Ernakulam): May I project one idea? Along with this device of putting on the necessary warning highlighting the fact that smoking is harmful the Ministry should also set in motion social service and other organisations to make propoganda that smoking is injurious. The people should be educated about this so that

a climate is created against this. The question of banning it can perhaps be considered later on. That must be our long range objective. But simply leaving it like this, with a warning that it is injurious to health, may not be enough. The Ministry should launch several campaigns through voluntary organisations to educate the masses, particularly the younger generations, about the injurious nature of this commodity.

श्री डॉ० डी० कांबले (सातूर) :
 उपाध्यक्ष जी, सिगरेट के पैकेट पर जो वार्निंग लिखी जायगी कि स्वास्थ्य के लिये हानिकर है, तो इस बात की सम्भावना, है कि दूसरी तरफ सिगरेट बनाने वाले ऐडवर्टाइज करेगे कि इस का पीना बहुत अच्छा है। तो इस की रोक थाम के लिये सरकार क्या कर रही है ?

DR. KARAN SINGH: Shri Stephen of course has raised a very fundamental question as to what is right and what is wrong and whether Government has a moral justification for allowing a product that is known to be dangerous to circulate at all. I must admit that this is a question to which I have no immediate answer except to say that the cigarette industry is so well-established all over the world and produces such a lot of money for the government coffers that very often government tend to feel that it is an innocuous way of getting revenue.

For example, I think that we are getting over Rs. 300 crores a year. But as Health Minister I must say that I have full respect for the point which Shri Stephen had made. Ultimately the damage that is done to the nation as a result of the erosion of health cannot be quantified in terms of money, and therefore intangibly and one tends to lose perhaps more than that one earns in the long run. Having said that, I should say that what we are trying to do is really the beginning of the campaign to educate public opinion

in this regard. Dr. Austin rightly said that there should be a broad based campaign of public education. Shri Banerjee has said that voluntary organisations and social bodies should be engaged in this task. Certainly I will be happy to do so provided of course the social people concerned are not heavy smokers themselves.

श्री बनर्जी ने जो यह कहा कि मिह सेहत के सहारे तो जिन्दगी नहीं कटती, मैं यह प्रश्न करना चाहता हूँ कि अगर सेहत के कमी कमी जिन्दगी भी एक मुसीबत बन जाती है। इसलिए सेहत बरकरार रखना चाहिए।

Shri Kamble raised a point. If you read the Bill carefully we have said that in all advertisements also the warning sign will be there; all advertisements, whether they are printed advertisements or slides of films, the warning is going to appear in all of them.

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted

15.23 hrs.

NATIONAL CADET CORPS (AMENDMENT) BILL

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): I beg to move:

"That the Bill further to amend the National Cadet Corps Act, 1948, as passed by Rajya Sabha, be taken into consideration."

This is a simple Bill to include routine amendment, firstly in regard to the constitution of the Central Advisory Committee and secondly in regard to the laying of the rules under the Act before the House. The NCC Act of 1948 came into existence to raise the